

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.4743

TO BE ANSWERED ON 15TH DECEMBER, 2016

SHIPPING INDUSTRY

4743. SHRI R. PARTHIPAN:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) whether the Indian shipping industry faces a negative outlook on account of lower freight rates and global slump in the sector as per an international report and if so, the details thereof and the reaction of the Government thereto;
- (b) whether it is a fact that many Indian shipping companies are heavily in debt and if so, the details thereof along with the remedial measures being taken by the Government in this regard;
- (c) whether the Government proposes to enhance the operational efficiency and sector-specific human resource pool in the shipping industry in the country; and
- (d) if so, the details thereof along with the measures taken/being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)**

(a)&(b):Yes, Madam. The shipping industry has seen a down turn in business since 2008 due to global recessionary trends and over capacity. The freight rates have been low over a long period of time due to demand and supply mismatch and the tonnage exceeding the demand. Indian shipping companies are in heavy debt in Financial Year 2015-16 as reported by Indian National Shipowners Association.

In order to support the Indian shipping industry, the Government of India has exempted Customs and Excise Duty leviable on bunker fuels used in Indian flag vessels for transportation of mix of EXIM, domestic and empty containers between two or more ports in India. Government has brought in a uniform abatement of service tax for transportation of goods by rail, road and sea vessels. Indian shipping industry has been provided cargo support through Right of First Refusal (RoFR). Government has taken policy decision to allow shipping enterprises based in India to acquire ships abroad and also flag them in the country of their convenience. As a step towards promoting "Ease of Doing Business" methodology for computation of period of stay of seafarers in India has been redefined. Further, acquisition of all types of ships has been brought under the Open General Licence. The procedure for the registration of an Indian flag vessels under the Merchant Shipping Act, 1958 have been simplified and the work of issuance of General Trading license (GTLs) granted to Indian flag merchant ships by the Directorate General of Shipping has been

decentralized. In addition, a onetime GTL is now issued, which is co-terminus with the certificate of registry of that ships.

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(c)&(d):The Government of India has taken several measures for skill development of personnel in the fields of logistic, dredging, offshore and small vessels and shipbuilding & ship-repair sector etc. To find good quality students for training of seafarers, opening of new institutes in the North Eastern States and island territories of Andaman Nicobar & Lakshadweep has been allowed by Directorate General of Shipping (DGS). To increase the number of Indian seafarers, DGS has lifted the ban on conduct of post-sea Modular courses and pre-sea General Purpose Rating course respectively which would increase the number of Indian seafarers on board ships. The Ministry of Shipping through the Ministry of Skill Development & Entrepreneurship, is undertaking coastal districts skill gap analysis, with emphasis on skill requirements in the Ports & Maritime Sector.

The Indian Maritime University, Chennai aims to improve human resource pool in Merchant Navy, ship design, ship building and repair, supply chain management, hydrography, Marine Engineering and Technology, Naval architecture and Ocean Engineering, Maritime Management and Nautical studies etc. Further, as part of the Central Government Skill Development initiatives, Cochin Shipyard Limited (CSL) in collaboration with Confederation of Indian Industry (CII) Strategic Manufacturing Sector Council is redesigning and improving the syllabus and course content applicable for the various trades covering the entire gamut of ship- building operations.
